

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:6923  
ANSWERED ON:18.05.2012  
CARBON CREDITS SCHEME  
Maadam Shri Vikrambhai Arjanbhai

**Will the Minister of POWER be pleased to state:**

- (a) whether the benefits of Carbon Credits Scheme is being availed by any State by using power saving methods;
- (b) if so, the details thereof;
- (c) whether the Government is promoting the scheme to save energy usage;
- (d) if so, the details thereof;
- (e) whether any Central Government project related to power is getting the benefit of Carbon Credits Scheme; and
- (f) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

(a) to (d) : Bureau of Energy Efficiency (BEE) is promoting the `Bachat Lamp Yojana` (BLY) Scheme to promote energy efficient lighting in India. Under the BLY Scheme, Compact Fluorescent Lamps (CFLs) are distributed by implementer(s) to grid-connected residential households in co-ordination with Electricity Distribution Companies (DISCOMs) in exchange of an incandescent lamp (ICL) and Rs.15/-. To bridge the cost differential between the market price of the CFLs and the price at which they are distributed to households, the Clean Development Mechanism (CDM) is harnessed. The implementer(s) would cover the project cost through sale of Green House Gas (GHG) emission reductions achieved in their respective project areas.

19 States/UTs have initiated the `Bachat Lamp Yojana` Scheme in collaboration with the State Electricity Distribution Companies. These States are at various stages of project preparation.

Several steps have been taken by the BEE to facilitate the implementation of the scheme by the States. These include:

1. Pilot projects of BLY with metering support by BEE were developed and registered.
2. Registration of the Bachat Lamp Yojana PoA with UNFCCC (United Nations Framework Convention on Climate Change) was done on 29th April, 2010.
3. Developed draft EOI (Expression of Interest) to facilitate State Electricity Distribution Companies (DISCOMs) in selecting project implementers.
4. Regular `Stake holders Consultation meets` to know the concerns and facilitate the implementation of the scheme.
5. Regular workshops are being organized with State Electricity Distribution Companies and State Designated Agencies to facilitate the BLY implementation.
6. Developed legal agreements to be signed between the Electricity Distribution Company, Investor and Bureau of Energy Efficiency.
7. Developed various procedures/templates to facilitate the BLY implementation and developed an online database management system for online submission of the data required under BLY.

(e) & (f): Following projects have been registered with United Nation Framework Convention on Climate Change as Clean Development Mechanism (CDM) Projects for getting benefit of Carbon Credit Scheme:-

Sl.No Project            Date of Registration

1. Rampur H.E. Project, 412MW of SJVNL 29.9.2011
2. NimooBazgro HE Project, 3x15 MW of NHPC Ltd. March 2009

3. Chutak HE Project, 4x11 MW of NHPC Ltd. March 2009

Teesta-V Project of NHPC Ltd. has been successfully validated under Verified Emission Reductions (VER) Scheme. Sale of VER for generation period from April, 2008 to September, 2009 has been initiated and 4.5 lakh VERs have been sold by NHPC during FY 2011-12.